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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/6926/2020

This the 17th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mohammad Akbar WaniApplicant

By Advocate:- Mr. M. Ayoub Bhat

Versus

State of Jammu and Kashmir and Others -.

.....Respondents

By Advocate: Mr. Rajesh Thapa, DAG

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that the applicant do not want to press this OA and it may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Anand...

**(RAKESH SAGAR JAIN)
MEMBER (J)**